

Sixteenth Loksabha

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Title: Need to set up a railway Zone at Vishakhapatnam in Andhra Pradesh.

SHRIMATI KOTHAPALLI GEETHA (ARAKU): I wish to draw the attention of the Government towards important stipulation of the Andhra Pradesh reorganization Act 2014. The act provided for the establishment of Railway Zone for Andhra Pradesh which is pending for the past three years. Abundant Railway land, availability of Railway assets, huge demand for wagons for the movement of cargo from two ports in Greater Visakhapatnam Municipal Corporation limits to hinter land are the most essential benefits of the Visakhapatnam division. Visakhapatnam has all that is required to establish the headquarters and further this has become a sentimental issue for the people of north coast of Andhra Pradesh. Hence, I request the Union Government and the Hon'ble Minister of Railways to kindly speed up the process and take necessary steps to ensure setting up separate Railway zone for AP with Visakhapatnam HQ.